

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2917/1A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 25<sup>th</sup> May, 2018.

Sub:- **Casual Leave along with station leave permission.**

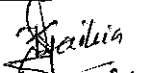
Ref:- Your e-mail dtd. 22.05.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 23.05.2018 along with station leave permission w.e.f. the evening of 22.05.2018 till the morning of 24.05.2018 has been granted/~~rejected~~.

Yours faithfully,

 25/5/18  
**JOINT REGISTRAR (VIGILANCE)**

  
29/05/18